

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 96 OF 2016**

**Dated: 1<sup>st</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**TANGEDCO**

**...Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission**

**...Respondent(s)**

**Counsel for the Appellant(s)**

**:**

**Mr. S. Vallinayagam**

**ORDER**

Learned counsel for the appellant seeks permission to withdraw the appeal.

The appeal is allowed to be withdrawn and is disposed of as such.

**(I.J. Kapoor)  
Technical Member**

ts/mk

**(Justice Ranjana P. Desai)  
Chairperson**